

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
DELHI BENCH: 'B' NEW DELHI**

**BEFORE SHRI G.S. PANNU, PRESIDENT & SHRI SAKTIJIT DEY,  
JUDICIAL MEMBER**

ITA No.3758/Del/2019  
Assessment Year: 2015-16

Clixo Broadband Pvt. Ltd., c/o M/s. RRA Taxindia, D- 28, South Extension, Part-1 New Delhi	<b>Vs.</b>	Addl. CIT, Special Range-2, New Delhi.
<b>PAN :AACCC1160E</b>		
<b>(Appellant)</b>		<b>(Respondent)</b>

Appellant by	Shri Deepesh Garg, Advocate
Respondent by	Shri Umesh Takkyar, Sr. DR

Date of hearing	25.02.2022
Date of pronouncement	25.02.2022

**ORDER**

**PER BENCH:**

This is an appeal filed by the assessee against order dated 12.03.2019 of learned Commissioner (Appeals), Delhi-2, New Delhi for the assessment year 2015-16.

2. Vide letter dated 07.01.2021, the Director of the assessee company has sought permission for withdrawal of the appeal as the assessee has opted for settling the dispute arising in the present appeal under the Direct Tax Vivad-Se-Vishwas Act,2020.

3. Learned Departmental Representative has not opposed assessee's request.
4. In view of the aforesaid, we permit the assessee to withdraw the present appeal.

Accordingly, the appeal is dismissed as withdrawn.

4. In the result, the appeal is dismissed.

***Order pronounced in the open court on 25th February, 2022***

**Sd/-  
( G.S. PANNU )  
PRESIDENT**

**Sd/-  
(SAKTIJIT DEY)  
JUDICIAL MEMBER**

Dated: 25<sup>TH</sup> February, 2022.

Mohan Lal

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar, ITAT, New Delhi

<b>Sl. No.</b>	<b>Particulars</b>	<b>Date</b>
1.	Date of dictation (Order drafted through Dragon software):	25.02.2022
2.	Date on which the draft of order is placed before the Dictating Member:	
3.	Date on which the draft of order is placed before the other Member:	25.02.2022
4.	Date on which the approved draft of order comes to the Sr. PS/PS:	25.02.2022
5.	Date of which the fair order is placed before the Dictating Member for pronouncement:	
6.	Date on which the final order received after having been signed/pronounced by the Members:	
7.	Date on which the final order is uploaded on the website of ITAT:	
8.	Date on which the file goes to the Bench Clerk	25.02.2022
9.	Date on which files goes to the Head Clerk:	
10.	Date on which file goes to the Assistant Registrar for signature on the order:	
11.	Date of dispatch of order:	